

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (C) No(s). 23960/2017

M/S. JAIPRAKASH SEWA SANSTHAN

Petitioner(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(for renewal of F.D.R. matter.. )

Date : 29-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Unuc Legal Llp, AOR  
Mr. Pawan Upadhyay, Adv.  
Mr. Sarvjit Pratap Singh, Adv.  
Ms. Swati S.P., Adv.  
Mr. Binod K. Behera, Adv.  
Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Ms. Aakanksha Tiwari, Adv.  
Mr. S.K. Dey, Adv.  
Mr. Shiv Sagar Tiwari, AOR  
Mrs. S. Usha Reddy, AOR  
Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

F.D.R. be renewed for a further period of six months from  
the due date of its maturity.

K BABU  
Registrar